

# JUDICIAL ACADEMY, ASSAM, GUWAHATI

## OFFICE ORDER

Dated Guwahati, the 9<sup>th</sup> June, 2014

No. JAA.30/2013/ 661 / ::::: The engagement of Shri Suraj Basfor, S/O Sri Dasarath Basfor as Safai Karmachari of the Judicial Academy, Assam, has been extended for a further period of 6 (six) months w.e.f. 01.06.2014 on the same terms and condition at a consolidated fixed pay of Rs.6,000/- (Rupees six thousand) only per month on contractual basis.

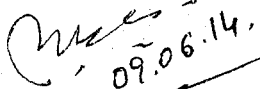
Sd/-  
(Justice A.C.Upadhyay)  
**DIRECTOR**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. JAA.30/2013/ 662-68 /

Copy to :-

Dated Guwahati the 9<sup>th</sup> June, 2014.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
2. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
3. The Secretary, NEJOTI, Gauhati High Court Bldg., Guwahati.
4. The Treasury Officer, Kamrup, Guwahati-1.
- ✓ 5. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Office Order in the High Court website as well as website of Judicial Academy, Assam.
6. The CA to Registrar General, Gauhati High Court, Guwahati.
7. Sri Suraj Basfor, Safai Karmachari, Judicial Academy, Assam, Guwahati-1.

  
09.06.14.  
(N.G.DAS)  
**ADMINISTRATIVE OFFICER**  
**JUDICIAL ACADEMY, ASSAM**